

No. HCE 76/2004

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 31ST MARCH, 2023.

NOTIFICATION

It is hereby notified that **Monday, the 3rd April 2023** is declared as Holiday to the High Court of Karnataka, Bengaluru and Benches at Dharwad and Kalaburagi.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,


(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To:-

1. The Secretary to Hon'ble the Chief Justice,
2. The AR-cum-PS to Hon'ble the Chief Justice,
3. The Private Secretaries to all the Hon'ble Judges,
4. The Registrar, Hon'ble Supreme Court of India, New Delhi,
5. The Registrar Generals of all the High Courts,
6. The P.A.s to all the Registrars of this office,
7. The Additional Registrar Generals, High Court of Karnataka Benches at Dharwad and Kalaburagi,
8. The Directors, Karnataka Judicial Academy/ Bangalore Mediation Centre/ Arbitration Centre, Bengaluru,
9. All the Principal District and Sessions Judges in the State of all the Districts for information,
10. The Chief Secretary to the Government of Karnataka, Vidhana Soudha, Bengaluru for information,
11. The Principal Secretary to Government, Law Department, Government of Karnataka, Vidhana Soudha, Bengaluru,

Contd...,

12. The Member Secretary, Karnataka State Legal Services Authority, Nyayadegula, H. Siddaiah Road, Bengaluru,
13. The Secretary, High Court Legal Services Committee,
14. The Deputy Secretary, Karnataka Law Reporting Council, Bengaluru,
15. The Advocate General in Karnataka, Bengaluru,
16. The President, Karnataka Judicial Officers Association, Bengaluru,
17. The President, Advocates' Association, High Court Buildings, Bengaluru,
18. The Chairman, Karnataka State Bar Council, Dr. Ambedkar Veedhi, Bengaluru - 560001,
19. The President, Women Federation of Lawyers, Bengaluru,
20. The Secretary, Federation of Woman Lawyers Association, Bengaluru,
21. All Group - 'A' and 'B' officers of this office for information and circulate the same amongst the staff working under their control,
22. The Section Officers and concerned Heads of Branches,
23. The P.A. to Registrar (Judicial) with a request to circulate amongst all the Court Officers and Assistant Court Officers,
24. All the Court Halls,
25. Notification file,
26. Office Copy.